



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Jul/202627/4

DATED: 20/07/2026

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Jul/202627/4 dated 20/07/2026 of Norms Committee - I for the year 2026-27 was held on 20/07/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Harish Upadhayay, Joint DGFT	DGFT(HQ)
2	Ashwani Ojha, Deputy Director	DGFT(HQ)

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	OPLUS CASTING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004528AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	2 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	KELVION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00002443AM25
RA File Number	039404001130 AM19
Licence No and Date	0310828077/02/04/2019
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	3 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00006805AM25
RA File Number	092404000336 AM20
Licence No and	0910068046/27/09/2019

Date	
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	4 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	KELVION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00002444AM25
RA File Number	039404000474 AM20
Licence No and Date	0310833455/17/12/2019
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	5 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00103868AM21
RA File Number	05AA04038867 AM21
Licence No and Date	0511001740/15/03/2021
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	

Case stand rejected

Case No.	6 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00004291AM26
RA File Number	05AA04018650 AM22
Licence No and Date	0511003189/17/06/2021
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	7 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LAXMI DENTAL LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00004888AM25
RA File Number	03AA04068249 AM22
Licence No and Date	0311006401/24/08/2021
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	8 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	WORTHY ENGINEERING
Meeting Number	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

and Date	
HQ File Number	HQRNORM REVIW00003169AM25
RA File Number	07AA04027685 AM22
Licence No and Date	0711001904/15/09/2021
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	9 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00004292AM26
RA File Number	05AA04088615 AM22
Licence No and Date	0511005308/08/10/2021
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	10 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00004357AM25
RA File Number	07AX04001562 AM23
Licence No and Date	0711006208/18/01/2023
Norms Committee Decision:	

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	11 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	Vishakha Industries
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00002003AM24
RA File Number	07AX04000399 AM24
Licence No and Date	0711008343/21/06/2023
Norms Committee Decision:	
The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	
Case Stand rejected	

Case No.	12 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00005373AM25
RA File Number	09AX04000639 AM24
Licence No and Date	0911006028/18/10/2023
Norms Committee Decision:	
The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	
Case stand rejected	

Case No.	13 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00005362AM25
RA File Number	09AX04001142 AM24
Licence No and Date	0911007017/02/04/2024
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	14 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	GE INDIA INDUSTRIAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003419AM25
RA File Number	31AX04000219 AM25
Licence No and Date	3111003929/01/10/2024
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	15 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00004747AM26
RA File Number	05AX04002016 AM25
Licence No and	0511028082/01/10/2024

Date	
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	16 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003436AM25
RA File Number	05AX04002086 AM25
Licence No and Date	0511028098/03/10/2024
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	17 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM REVIW00004746AM26
RA File Number	05AX04002181 AM25
Licence No and Date	0511028220/10/10/2024
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	

Case stand rejected

Case No.	18 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	MASK IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003604AM25
RA File Number	05AX04002159 AM25
Licence No and Date	0511028255/11/10/2024

Norms Committee Decision:

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	19 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003866AM25
RA File Number	08AX04001098 AM25
Licence No and Date	0811013043/25/10/2024

Norms Committee Decision:

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case Stand rejected

Case No.	20 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

and Date	
HQ File Number	HQRNORM APPLY 00005255AM25
RA File Number	05AX04003380 AM25
Licence No and Date	0511029986/31/12/2024
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	21 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	KOSO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00005965AM25
RA File Number	31AX04000399 AM25
Licence No and Date	3111004383/30/01/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	22 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	NOV MFG INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000113AM26
RA File Number	31AX04000478 AM25
Licence No and Date	3111004637/07/04/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee	

decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	23 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LINE O MATIC GRAPHIC INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000141AM26
RA File Number	08AX04000036 AM26
Licence No and Date	0811014670/08/04/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	24 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000150AM26
RA File Number	07AX04000036 AM26
Licence No and Date	0711014142/08/04/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	25 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	KOSO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000157AM26
RA File Number	31AX04000003 AM26
Licence No and Date	3111004645/09/04/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	26 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LINE O MATIC GRAPHIC INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000206AM26
RA File Number	08AX04000051 AM26
Licence No and Date	0811014686/11/04/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	27 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LINEOMATIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000227AM26
RA File Number	08AX04000080 AM26
Licence No and Date	0811014703/15/04/2025

Norms Committee Decision:

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	28 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000324AM26
RA File Number	09AX04000024 AM26
Licence No and Date	0911009464/18/04/2025

Norms Committee Decision:

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	29 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	PENNAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000560AM26
RA File Number	04AX04000066 AM26
Licence No and Date	0411009543/30/04/2025

Norms Committee Decision:

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case Stand rejected

Case No.	30 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000712AM26
RA File Number	09AX04000105 AM26
Licence No and Date	0911009602/09/05/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	31 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000737AM26
RA File Number	05AX04000431 AM26
Licence No and Date	0511032476/09/05/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	32 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000752AM26
RA File Number	09AX04000122 AM26

Licence No and Date	0911009610/12/05/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	33 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00000912AM26
RA File Number	05AX04000534 AM26
Licence No and Date	0511032696/20/05/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	34 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	E APPLIANCES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00001495AM26
RA File Number	05AX04000687 AM26
Licence No and Date	0511033319/13/06/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	

Case Stand rejected

Case No.	35 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00001665AM26
RA File Number	09AX04000211 AM26
Licence No and Date	0911009901/24/06/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	36 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00001666AM26
RA File Number	09AX04000123 AM26
Licence No and Date	0911009902/24/06/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	37 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

and Date	
HQ File Number	HQRNORM APPLY 00001695AM26
RA File Number	09AX04000242 AM26
Licence No and Date	0911009912/25/06/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	38 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00001933AM26
RA File Number	34AX04000304 AM26
Licence No and Date	3411006699/08/07/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	39 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	KOSO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00002830AM26
RA File Number	31AX04000227 AM26
Licence No and Date	3111005201/22/08/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee	

decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case Stand rejected

Case No.	40 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00002889AM26
RA File Number	34AX04000455 AM26
Licence No and Date	3411006890/26/08/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	41 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00002916AM26
RA File Number	05AX04001819 AM26
Licence No and Date	0511034744/28/08/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	42 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	GMM PFAUDLER LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

HQ File Number	HQRNORM APPLY 00003130AM26
RA File Number	03AX04002916 AM26
Licence No and Date	0311047198/10/09/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	43 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003309AM26
RA File Number	07AX04001065 AM26
Licence No and Date	0711015654/18/09/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	44 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	GHATGE PATIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003431AM26
RA File Number	03AX04003265 AM26
Licence No and Date	0311047651/26/09/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty	

& applicable interest for EODC

Case stand rejected

Case No.	45 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003480AM26
RA File Number	34AX04000553 AM26
Licence No and Date	3411007011/30/09/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	46 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003513AM26
RA File Number	34AX04000568 AM26
Licence No and Date	3411007024/03/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	47 / NC/1/MEET/Jul/202627/4
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Case Status	Case Rejected
Party Name	ABI-SHOWATECH (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003544AM26
RA File Number	04AX04000697 AM26
Licence No and Date	0411010512/06/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	48 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003558AM26
RA File Number	07AX04001217 AM26
Licence No and Date	0711015812/06/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	49 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003559AM26
RA File Number	07AX04001216 AM26
Licence No and Date	0711015813/06/10/2025
Norms Committee Decision:	

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	50 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003560AM26
RA File Number	07AX04001153 AM26
Licence No and Date	0711015814/06/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	51 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003561AM26
RA File Number	07AX04001152 AM26
Licence No and Date	0711015816/06/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	

Case stand rejected

Case No.	52 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003635AM26
RA File Number	07AX04001204 AM26
Licence No and Date	0711015849/09/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	53 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003636AM26
RA File Number	07AX04001205 AM26
Licence No and Date	0711015850/09/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	54 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AEROSKY SYSTEM PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

and Date	
HQ File Number	HQRNORM APPLY 00003677AM26
RA File Number	07AX04001184 AM26
Licence No and Date	0711015889/10/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	55 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003732AM26
RA File Number	34AX04000584 AM26
Licence No and Date	3411007080/14/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	56 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003734AM26
RA File Number	34AX04000594 AM26
Licence No and Date	3411007081/14/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee	

decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	57 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003882AM26
RA File Number	07AX04001305 AM26
Licence No and Date	0711015968/22/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	58 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003883AM26
RA File Number	07AX04001312 AM26
Licence No and Date	0711015969/22/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	59 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003884AM26
RA File Number	07AX04001303 AM26
Licence No and Date	0711015971/22/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	60 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003885AM26
RA File Number	07AX04001298 AM26
Licence No and Date	0711015972/22/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	61 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003934AM26
RA File Number	07AX04001350 AM26
Licence No and	0711016004/27/10/2025

Date	
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	62 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003935AM26
RA File Number	07AX04001349 AM26
Licence No and Date	0711016005/27/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	63 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003936AM26
RA File Number	07AX04001347 AM26
Licence No and Date	0711016006/27/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	

Case stand rejected

Case No.	64 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003937AM26
RA File Number	07AX04001326 AM26
Licence No and Date	0711016008/27/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	65 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00003945AM26
RA File Number	07AX04001351 AM26
Licence No and Date	0711016017/28/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	66 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

and Date	
HQ File Number	HQRNORM APPLY 00003976AM26
RA File Number	34AX04000632 AM26
Licence No and Date	3411007128/30/10/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	67 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004041AM26
RA File Number	34AX04000651 AM26
Licence No and Date	3411007141/03/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	68 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004061AM26
RA File Number	07AX04001423 AM26
Licence No and Date	0711016096/04/11/2025
Norms Committee Decision:	

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	69 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004062AM26
RA File Number	07AX04001422 AM26
Licence No and Date	0711016097/04/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	70 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004063AM26
RA File Number	07AX04001419 AM26
Licence No and Date	0711016098/04/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	

Case stand rejected

Case No.	71 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004109AM26
RA File Number	07AX04001417 AM26
Licence No and Date	0711016117/06/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	72 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004115AM26
RA File Number	07AX04001421 AM26
Licence No and Date	0711016139/06/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	73 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

and Date	
HQ File Number	HQRNORM APPLY 00004117AM26
RA File Number	05AX04002630 AM26
Licence No and Date	0511036138/07/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	74 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004142AM26
RA File Number	09AX04000835 AM26
Licence No and Date	0911010832/07/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	75 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004143AM26
RA File Number	09AX04000834 AM26
Licence No and Date	0911010836/07/11/2025
Norms Committee Decision:	

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	76 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004147AM26
RA File Number	05AX04002402 AM26
Licence No and Date	0511036172/07/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	77 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004203AM26
RA File Number	07AX04001466 AM26
Licence No and Date	0711016160/11/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	

Case stand rejected

Case No.	78 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004204AM26
RA File Number	07AX04001418 AM26
Licence No and Date	0711016166/11/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	79 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004209AM26
RA File Number	05AX04002290 AM26
Licence No and Date	0511036250/12/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	80 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

and Date	
HQ File Number	HQRNORM APPLY 00004278AM26
RA File Number	05AX04001748 AM26
Licence No and Date	0511036337/17/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	81 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004359AM26
RA File Number	07AX04001518 AM26
Licence No and Date	0711016234/19/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	82 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004360AM26
RA File Number	07AX04001513 AM26
Licence No and Date	0711016235/19/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee	

decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case Stand rejected

Case No.	83 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004361AM26
RA File Number	07AX04001494 AM26
Licence No and Date	0711016236/19/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	84 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004362AM26
RA File Number	07AX04001490 AM26
Licence No and Date	0711016237/19/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	85 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

HQ File Number	HQRNORM APPLY 00004392AM26
RA File Number	09AX04000893 AM26
Licence No and Date	0911010939/20/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	86 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004407AM26
RA File Number	07AX04001488 AM26
Licence No and Date	0711016258/21/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	87 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004524AM26
RA File Number	34AX04000722 AM26
Licence No and Date	3411007243/28/11/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty	

& applicable interest for EODC

Case stand rejected

Case No.	88 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004543AM26
RA File Number	09AX04000924 AM26
Licence No and Date	0911010993/01/12/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	89 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004596AM26
RA File Number	05AX04003191 AM26
Licence No and Date	0511036754/04/12/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	90 / NC/1/MEET/Jul/202627/4
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Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004670AM26
RA File Number	07AX04001632 AM26
Licence No and Date	0711016405/08/12/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	91 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004876AM26
RA File Number	03AX04004787 AM26
Licence No and Date	0311049909/18/12/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case Stand rejected	

Case No.	92 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004895AM26
RA File Number	34AX04000774 AM26
Licence No and Date	3411007321/18/12/2025
Norms Committee Decision:	

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case Stand rejected

Case No.	93 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	JK MAINI GLOBAL AEROSPACE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004963AM26
RA File Number	07AX04001656 AM26
Licence No and Date	0711016540/22/12/2025
Norms Committee Decision:	
The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	
Case Stand rejected	

Case No.	94 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004966AM26
RA File Number	09AX04001013 AM26
Licence No and Date	0911011172/23/12/2025
Norms Committee Decision:	
The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	
Case stand rejected	

Case No.	95 / NC/1/MEET/Jul/202627/4
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Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004967AM26
RA File Number	09AX04001021 AM26
Licence No and Date	0911011173/23/12/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	96 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00004968AM26
RA File Number	09AX04001012 AM26
Licence No and Date	0911011175/23/12/2025
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	97 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00005101AM26
RA File Number	09AX04001055 AM26
Licence No and Date	0911011225/31/12/2025

Norms Committee Decision:

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	98 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00005331AM26
RA File Number	34AX04000852 AM26
Licence No and Date	3411007418/15/01/2026

Norms Committee Decision:

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	99 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00005417AM26
RA File Number	34AX04000858 AM26
Licence No and Date	3411007428/19/01/2026

Norms Committee Decision:

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	100 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00005667AM26
RA File Number	09AX04001172 AM26
Licence No and Date	0911011466/02/02/2026
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	101 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AYYAPPA CNC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00005702AM26
RA File Number	07AX04001941 AM26
Licence No and Date	0711016893/03/02/2026
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	102 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026

and Date	
HQ File Number	HQRNORM APPLY 00005721AM26
RA File Number	34AX04000891 AM26
Licence No and Date	3411007481/04/02/2026
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	103 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00005838AM26
RA File Number	09AX04001201 AM26
Licence No and Date	0911011530/09/02/2026
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	104 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00005842AM26
RA File Number	34AX04000919 AM26
Licence No and Date	3411007499/09/02/2026
Norms Committee Decision:	

The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC

Case stand rejected

Case No.	105 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00005883AM26
RA File Number	09AX04001212 AM26
Licence No and Date	0911011544/11/02/2026
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC Case stand rejected	

Case No.	106 / NC/1/MEET/Jul/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202627/ 4 and 20/07/2026
HQ File Number	HQRNORM APPLY 00006029AM26
RA File Number	09AX04001253 AM26
Licence No and Date	0911011610/19/02/2026
Norms Committee Decision: The committee considered the case in NC-1 meeting dated 20.07.2026 and noted that the firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders. Hence, the committee decided to reject the case under Para 2.05 of HBP-2023 with direction to the applicant to pay Custom duty & applicable interest for EODC	

Case stand rejected